

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) Sir, Sir.

(b) Yes, Sir.

(c) In order to prevent and control the spread of HIV/AIDS in India, a comprehensive programme is currently under implementation throughout the country as a Centrally sponsored scheme. The main strategy consists of:—

- Strengthening Programme Management capabilities at Central and State level.
- Creation of awareness amongst high risk behaviour groups and general public about HIV/AIDS
- Control of Sexually Transmitted Diseases.
- Promoting blood safety and rationalise of blood through proper licensing of blood banks and encouraging voluntary blood donation.
- Strengthening capacity for surveillance & diagnosis; and
- Extending training in Clinical Management of HIV/AIDS.

[*Translation*]

AIDS among Prisoners

1391. SHRI JAYSINHJI CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some cases of AIDS among prisoners have come to light in several States during the last two years;

(b) if so, the details thereof, State-wise; and

(c) the remedial measures taken or proposed to be taken in future by the Government in this direction?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) As 'prisons' is a State subject as per Entry 4 of List-II—State List of the Seventh Schedule to the Constitution, information concerning incidence of various diseases, including AIDS, among prisoners is not maintained by the Central Government.

(c) It is primarily for the State Governments to take necessary measures to prevent the spread of AIDS and other diseases among prisoners. However, the Government of India has been sending advisories, and providing financial assistance, to the States in order to improve the condition of prisons and prisoners.

[*English*]

Medical Specialists/Physicians of CGHS

1392. SHRI MOHAN RAWALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of Medical Specialists/Physicians of CGHS who have been working for more than 12 years since their initial posting/appointment at the same Medical Centres/Hospitals;

(b) the details of those who have been promoted to specialists Grade-I at the same place with the reasons therefor;

(c) the policy of the Government in this regard; and

(d) the action proposed to be taken by the Government as per the policy of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) Ten Medical Specialists/Physicians of CGHS have been working for more than 12 years since their initial posting/appointment at the same place as per attached statement.

(b) and (c) Specialist Officers are promoted to Specialist Grade-I on time bound basis on completion of eight years of service. The promotion does not necessitate change of place as the basic duties do not change.

(d) In view of (b) & (c), no action is needed.